

ORISSA HIGH COURT; CUTTACK


TENDER NOTICE

No. 7457 Dated, Cuttack, the 13th August 2020

Sealed quotations in Plain paper are invited from the intending bidders for supply of 45 pairs of branded Rain suits of different sizes (L/XL/XXL) specifying the prices either at EPM Rate Contract / Non- EPM Rate Contract, as the case may be, to reach the undersigned on or before **21.08.2020** till 3:00 PM for the Year 2020-21 which will be opened on the same day at 4:00 PM in presence of the Tenderers or their Authorised representatives. Quotations received after due date and time will not be taken into consideration. The quotationers are required to furnish the following information / Xerox copy of documents alongwith Sample Rain coats at the time of submission of the Quotations.

1. Name of the Vendor:-
2. Full Address, Telephone No.-
3. Valid GST Registration Certificate:-
4. IT Return for the last three Years
5. GST Return for the last Assessment Year
6. PAN Card
7. Document showing Annual Turn Over of Rs. 5.0 Lakhs

The Authority reserves the right to accept or reject any or all quotations without assigning any reason thereof.


Assistant Registrar (Admn)
Orissa High Court, Cuttack

Memo No. 7458(2) dtd 13.08.2020

Copy Forwarded to :-

1. Office Notice Board for general information
2. Superintendent , Computer Section for uploading the same in the OHC website.


Assistant Registrar (Admn)
Orissa High Court, Cuttack